

tional year of Shelter for Homeless in 1987; and

(b) what is the estimated number of rural homeless families in Madhya Pradesh and by when they are likely to be provided with houses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):

(a) Yes, Sir. The State Governments/UT Administrations constituted committees and also designated focal points to accelerate the formulation, implementation and monitoring of various shelter programmes. Further, the scheme of Allotment of House-sites and construction assistance which forms part of Point No. 14 of the 20-Point Programme, 1986 was one of the schemes designated as the National Demonstration Projects under IYSH. The accelerated pace of implementation of the scheme is illustrated by the fact that during the year 1987, 8.94 lakh families were allotted house-sites and construction assistance was provided to 4.16 lakh families in the rural areas by various State Govts/UT Admns.

(b) According to 1981 census, there was 2.79 lakh rural homeless population in M.P. However, under the scheme of the House-sites and Construction Assistance, since Sixth Five Year Plan, and upto 31st December, 1987, 2.77 lakh families were allotted house-sites and construction assistance was given to 2.62 lakh families in the rural areas of M.P.

Welfare schemes for disabled children in M.P.

1825. SHRI AJIT P. K. JOGI:
SHRI DURGA PRASAD
JAMUDA:

Will the Minister of WELFARE be pleased to state:

(a) what are the details of the schemes introduced for the welfare of disabled children in the State of Madhya Pradesh during the last three years;

(b) the amount spent during this period for the purpose; and

(c) what is the estimated number of disabled children in the State and whether any initiative has been taken to make them useful citizens of the nation?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI ORAON): (a) and (b) Schemes taken up by Government of India for the welfare of the disabled children are applicable in all States including Madhya Pradesh.

A statement in respect of such schemes is placed on the Table of the House. (See below).

(c) In the year 1981, the National Sample Survey Organisation conducted a sample survey of disabled persons covering only physical disabilities.

According to this survey the percentage of physically disabled children (0 — 14 years) is approximately 3%.

Regarding the mentally retarded children no reliable statistics are available.

Statement

(i) The Scheme of Assistance to Organisation for Disabled persons:-

Grant-in-aid is given to Vol. Organisations who are engaged in providing education, training and rehabilitation facilities to Disabled persons. The applications of such Organisations are received through the State Govt. of Madhya Pradesh for grant-in-aid. The details of grants-in-aid released during 1984-85, 1985-86 and 1986-87 to Organisations in the State of Madhya Pradesh is as under:—

1984-85.	.	.	Rs. 3.01 lakhs
1985-86.	.	.	Rs. 8.49 lakhs
1986-87.	.	.	Rs. 2.93 lakhs

(ii) Scheme of Assistance to Disabled Persons for Purchase/fitting of aids/appliances:—

This scheme was launched on the occasion of the International Year of Disabled Persons (1981) with the object of providing necessary aids to the disabled persons for their physical rehabilitation. Under the scheme grants are given to Voluntary Organisations including autonomous bodies under the State/Central Governments to provide aids whose value ranges between Rs. 25/- and Rs. 3,000/- to disabled persons (i) free of cost if their income is less than Rs. 1200/- p.m. and (ii) at 50% cost if the income ranges between Rs. 1201/- to Rs. 2500/-. The scheme is now implemented through implementing agencies spread all over the country. The details of grant released during 1984-85, 1985-86 and 1986-87 to State of Madhya Pradesh is as under:—

1984-85	. . .	Rs. 3, 00,000.00
1985-86	. . .	Rs. 2,20,000.00
1986-87	. . .	Rs. 4,30,000.00

(iii) Scholarships for the Disabled Persons:—

Realising that handicapping condition is usually coupled with poverty, Government of India have a scheme for providing scholarships to physically handicapped students for pursuing education from IX class onwards. Scholarships are also provided for technical and professional training, correspondence courses of study, and on the job training of the handicapped. In addition to the scholarship which varies depending on the course of study, reader's allowance to the blind, prosthetic/transport allowance to orthopaedically handicapped is also available. The fund released to Madhya Pradesh Government under the scheme during 1984-85, 1985-86 and 1986-87 is as under:—

1984-85	. . .	Rs. 17,00,000
1985-86	. . .	Rs. —
1986-87	. . .	Rs. 29,21,189

(iv) District Rehabilitation Centre:—

The fund released to Madhya Pradesh Government under the Scheme during 1984-85, 1985-86 and 1986-87 is as under:

1984-85	. . .	—
1985-86	. . .	Rs. 15,60,000.00
1986-87	. . .	—

This is a pilot project sanctioned in March '86 covering 2 Primary Health Centres in the District of Bilaspur (Madhya Pradesh) where comprehensive services to the disabled including children are provided. This scheme is being implemented directly by the Government of Madhya Pradesh.

Wheat demanded by Maharashtra

1826 SHRI PRAMOD MAHAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the total quantity of wheat requested by Government of Maharashtra for relief work at concessional rates during the period April, 1987 to January, 1988;

(b) whether the demand has been met; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) 40,000 Tonnes of wheat.

(b) No, Sir.

(c) As per the current policy of Government of India, foodgrains are to be allocated to the State Governments for drought relief works only at the issue price for Public Distribution System (PDS).